

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-11-2022
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Supreme Coated Board Mills Pvt Ltd

PETITION NUMBER : CP/1021/IB/2018

APPLICATION NUMBER: [204] a) IA/728/IB/2020
b) IA/748/IB/2020
c) IA(IBC)/1255/2021
d) IA/1298/IB/2020
e) IA/958/IB/2020
f) IA/306(CHE)/2021 IN IA/1167/IB/2020
g) IA/307(CHE)/2021 IN IA/1167/2020
h) IA/1167/IB/2020

ORDER

Due to no internet connectivity, hearing could not be conducted as these items were to come up through video conferencing.

Accordingly, the matter is now adjourned to 12.12.2022.

SP

SAMEER KAKAR
Member (Technical)

Phk

SP

DR. DEEPTI MUKESH
Member (Judicial)